THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN): (a) No, Sir.

- (b) Does not arise.
- (c) No representation has been received by the Government on this subject.
  - (d) Does not arise,

### Deaths due to Encephalitis

- 332. SHRI SHAMI<sub>M</sub> HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that hundreds of people have died due to Encephalitis in U.P. Bihar, Assam as reported in 'Assam Tribune' of 16th September, 1990;
- (b) if so, the details of deaths caused in each State; and
- (e) what steps Government have taken to combat the menace?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKE-ELUR REHMAN): (a) to (c) The Government has seen the news items reported in the 'Assam Tribue' 16th September, 1990. According to the information received from the State Governments, deaths due to Japanese Encephalitis reported during 1990 are as under:—

	-	 	 
.Assam			114
Bihar			25
J.P.			67

The following specific steps are being taken by the State Governments to control Japanese Encephalitis:—

- Early diagnosis and prompt treatment of Japanese Encephalitis.
- Health Education to improve awareness and ensure community participation in the programme for prevention and control of Japanese Encephalitis.
- Vector control to prevent transmission through insecticide1 spray with appropriate insecticides.

- Vaccination of children, who are more vulnerable for Japanese Encephalitis in areas having high endeminity.
- N.I.V. Pune, NICD, Delhi, S.T.M., Calcutta and All India Instt. of Hygiene & P.H. Calcutta have been involved for epidomiological investigations and viral confirmation.

#### Target of windpower in 8th Plan 😽

333. SHRI SHAMIM HASHMI: Will the Minister of ENERGY be pleased to state:

- (a) whether a target of 500 MW of wind power for the Eighth Plan has been proposed at a National Symposium held at Madurai in October, 1990:
- (b) whether an overall target of 3000 MW has also been suggested by the year 2000; and
- (c) whether Government have accepted the suggestions specially in the light of shortages of conventional fuels and future needs; if so, the details thereof?

THE MINISTER OF STATE FOR ENERGY (SHRI BABAN RAO DHAKNE): (a) and (b) Yes, Sir.

(c) The wind energy programme is likely to be enlarged during the Eighth Plan. The specific targets will be fixed depending on the 8th Plan allocation to be made for this area.

कील इंडिया लिलिटेड में भ्रष्टाचार ग्रभ्यारोपित ग्रक्षिकारी

334. श्री शंकरययाल किंह : क्या कर्जा मंत्री यह बताने की हपा करेंगे कि :

ि (क) पिछले छः महीनों के दौरान कोल इंडिया लिमिटेड में कार्यरत कितने ग्रिधिकारियों के विरूद्ध भ्रष्टाचार के ग्रारोप लगे हैं ; ग्रौर (ख) जिन ग्रधिकारियों के विरूद समुचित कार्यवाही की गई, उनके नाम क्या हैं ग्रौर संगठन में भ्रष्टाचार को रोकने के लिए क्या कदम उठाये गए हैं ?

ऊर्जा मंत्री (श्री कः याण सिंह कालवी): (क) ग्रीर (ख) इस संबंध में सूचना एकत्रित की जा रही है ग्रीर इसे उपलब्ध होते ही सभा पटल पर रख दिया जाएगा।

## Drug price fixation by BICP

335. SHRI DHULESHWAR MEENA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether the attention has been drawn to the news-item which appeared in the Business Standard Calcutta on 1st November, 1990 under the "BICP Denies Discrepancies in Drug Price Calculations;
- (b) what is the role assigned to BICP:
- (c) whether it is a fact that the price recommended by BICP are unjustified and pro-producers;
- (d) what are the names of drugs where his Ministry found their recommendations unjustified and what steps have been taken to call explanation from BICP:
- (e), whether it is a fact that certain instances have come to the notice of his Ministry where market prices of bulk and are lower than notified prices; and
- (f) if so, names of such drugs notified prices of each and market prices and what steps have been taken to reduce the prices?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKAS! MALAVIYA): (a) Yes, Sir.

(b) Bureau of Industrial Costs and Prices is a recommendatory body assigned with the task of recommending prices of various commodities including drugs from time to time.

### (c) No, Sir.

(d) Prices of drugs are fixed by the Government keeping in view all the aspects including the recommendations of the BICP.

### (e) Yes, Sir.

(f) Prices fixed by the Government under provisions of Drugs (Prices Control) Order, 1987 are the maximum sale prices and the manufacturers are free to sell the bulk drugs at prices not exceeding the price fixed by the Gov#rmment. Whenever reports of market prices of a bulk drug being lower than Government fixed price come to the notice of the Government, necessary action is taken in the matter. Price of Analgin has already been reduced on this basis

# कोल इंडिया लिमिटेड द्वारा पर्यावरणीय संरक्षण

336 श्री शंकर स्थाल सिंह : क्या ऊर्जी मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोल इंडिया लिमिटेड ने पर्यावरणीय संरक्षण के लिए कोई व्यापक योजना तैयार ती है ; प्रीर

(स) पति हो। तो हवाग ह्यौंग क्या है और इन प्रशिशाति जिल्हें धवराक्षि का अवंदन जिल्ला सक्त है भ

डर्जा गंडर (थीर वाण कि सालक्ष्र):
(क) और (ख) कोयला क्षेत्र में पर्यावरणीय सुरक्षा के प्रति बहुत बिता तथा जागरकना प्रवृति विधमान है। इस उद्देण्य की
ध्यान में रखते हुए 10 बड़े कोयला क्षेत्रों के
लिए बहुत पर्यावरणीय प्रबंधन योजनाएं
तैयार की गई हैं। इन योजनाओं में
विभिन्न कोयला क्षेत्रों में पर्यावरण की